

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-717/ND/2022
RA/163/2023

IN THE MATTER OF:

Krishiv Poly Products LLP

.....Applicant

Vs.

Blue Water Expotrade India Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Kapil Sharma, Adv.

ORDER

Due to paucity of time, the matter is listed on **07.05.2024**.

**Sd/-
(Court Officer)**